## ANNUAL GENERAL TRANSFERS - 2025

In Continuation of the earlier High Court Memos of District Judges, Senior Civil Judges and Civil Judges, Junior Division of Annual General Transfers – 2025 dated 05.04.2025, the Hon'ble the Chief Justice and Hon'ble Administrative Judges of the Bombay High Court are pleased to make the following modifications and postings in respect of following Judicial Officers:-

Sr. No.	-	NAME		POSTING DISTRICT	PROPOSED POSTING
			DISTRICT JUI	DGES	
1	Shri	Kedar V.D		Mumbai	Retained at City Civil Court, Mumbai
2	Shri	Badar P.M.		Nashik	Retained at Nashik Head Quarter
3	Shri	Jadhav P.P.		Pune	City Civil Court, Mumbai
4	Shri	Rajvaidya P.P.		Solapur	Solapur Head Quarter
5	Smt.	Todkar S.S.	Dindoshi	Mumbai	Retained at City Civil Court, Dindoshi, Mumbai
6	Shri	Pawar Sharad R.		Jalgaon	Aurangabad Head Quarter
7	Smt.	Tiwari S.R.		Sangli	Raigad at Alibag Head Quarter
8	Shri	Mane D.B.	-	Latur	Wai, District Satara
9	Shri	More U.J.		Nashik	Ahmednagar Head Quarter
10	Shri	Paldewar K.G.	Panvel	Raigad at Alibag	Malegaon, District Nashik
11	Shri	Khomane R.K.	·	Mumbai	Osmanabad Head Quarter
12	Shri	Deshpande Shripad S.		Mumbai	Shrirampur, District Ahmednagar
13	Shri	Kulkarni Prasad P.	Khamgaon	Buldhana	City Civil Court, Mumbai
14	Shri	Jadhav S.V.	Malkapur	Buldhana	Latur Head Quarter

Sr. No.		NAME		POSTING DISTRICT	PROPOSED POSTING
15	Shri	Salunkhe S.H.		Mumbai	Ahmednagar Head Quarter
16	Smt.	Indapure U.V.		Nanded	Vita, District Sangli
17	Shri	Parvekar R.B.		Mumbai	Nashik Head Quarter
18	<b>(*)</b> Shri	Muglikar V.V.		Buldhana	Nagpur Head Quarter
19	Smt.	Shinde Amruta A.		Raigad at Alibag	Retained at Family Court, Raigad at Alibag
20	(*) Shri	Dige S.B.		Buldhana	Industrial Court, Mumbai
21	(*) Shri	Ganorkar M.S.		Bhandara	Nagpur Head Quarter
22	Smt.	Kadam R.M.		Latur	Family Court, Buldhana
23	Shri	Santani A.G.		Mumbai	Buldhana Head Quarter
24	Shri	Shaikh A. S. J.	Mazgaon	Mumbai	Buldhana Head Quarter
25	Shri	Jadhav Purushottam B.		Sangli	Malkapur, District Buldhana
26	Shri	Bahalkar S.B.	Malegaon	Nashik	Gangapur, District Aurangabad
27	Shri	Khwaja F.A.K.M.		Dhule	Paranda, District Osmanabad
28	Shri	Magdum L.B.		Satara	Family Court, Parbhani
29	Shri	Shinde N.B.		Wardha	Family Court, Nanded
30	Shri	Chavan L.S.	Barshi	Solapur	Family Court, Beed
31	(*) Shri	Deshpande M.G.	Yeola	Nashik	Motor Accident Claims Tribunal, Mumbai
-	<del></del>		SENIOR CIVII	JUDGES	
1	Shri	Vasave D.T.		Pune	Amalner, District Jalgaon
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Sr. No.		NAME	1	POSTING DISTRICT	PROPOSED POSTING
2	Shri	Shaikh I.R.	Vita	Sangli	Palghar, District Thane
3	Shri	Zanvar D.S.		Nashik	Baramati, District Pune
4	Smt.	Zanwar K.S.	8 <sup>th</sup> Court, Esplanade	Mumbai	Retained At Metropolitan Magistrate, Mumbai
5	Shri	Thakur V.N.		Wardha	Aurangabad Head Quarter
6	Shri	Deshmukh A.K.		Mumbai	Latur Head Quarter
7	(*) Smt.	Khan S.Z.	Malegaon	Nashik	Chandrapur Head Quarter
8	Shri	Shilar M.A.	Kopargaon	Ahmednagar	Daryapur, District Amravati
9	Shri	Shinde A.A.		Raigad at Alibag	Retained at Raigad at Alibag Headquarter
10	Shri	Kharate P.K.		Mumbai	Amravati Head Quarter
11	Shri	Deshmukh G.B.	Sangamner	Ahmednagar	Amravati Head Quarter
12	Smt.	Patil Varsha B.		Raigad at Alibag	Baramati, District Pune
13	Shri	Fulzele D.D	Vaduj	Satara	Akola Head Quarter
14	Shri	Sayyed S.P.		Jalgaon	Vaduj, District Satara
15	Shri	Yadav V.S.	· · · · · · · · · · · · · · · · · · ·	Osmanabad	Beed Head Quarter
16	Shri	Alewar A.S.		Pune	Achalpur, District Amravati
17	Shri	Chavhan M.V.	70th Court, Mazgaon	Mumbai	Jalgaon Head Quarter
18	Shri	Walujkar A.A.	56 <sup>th</sup> Court, Mazgaon	Mumbai	Sangli Head Quarter
19	Shri	Chonde A.S.	6 <sup>th</sup> Court, Mazgaon	Mumbai	Aurangabad Head Quarter
20	Shri	Sayed A.R.	Gangakhed	Parbhani	Akola Head Quarter

Sr. No.		NAME	l l	POSTING DISTRICT	PROPOSED POSTING
21	Shri	Deshmukh Sushil S.		Nagpur	Sillod, District Aurangabad
22	Shri	Deshpande A.S.	Rahata	Ahmednagar	Akola Head Quarter
23	Smt.	Vankore S.S.		Ratnagiri	Solapur Head Quarter
24	Smt.	Joshi Neha N.	į	Amravati	Rahata, District Ahmednagar
25	Shri	Mhaskey A.G.		Kolhapur	Bhandara Head Quarter
26	Shri	Ade S.P.		Satara	Nagpur Head Quarter
27	Smt.	Patil V.V.	Baramati	Pune	Ratnagiri Head Quarter
28	(*) Smt.	Mali M.M.		Nashik	Palghar, District Thane
29	(*) Smt.	Dewar V.M.		Solapur	Bhandara Head Quarter
30	(*) Shri	Deshmukh A.S.	Daryapur	Amravati	Kolhapur Head Quarter
31	(*) Smt.	Kolapkar D.D.		Solapur	Belapur, District Thane
32	(*) Smt.	Barge S.R.		Aurangabad	Judicial Magistrate (First Class), Mumbai
33	<b>(*)</b> Shri	Patki R.R.		Nanded	Bhokar, District Nanded
34	(*) Smt.	Kamble M.D.		Amravati	Amravati Head Quarter
35	Shri	Hambire D.B.		Buldhana	Mangrulpir, District Washim
			CIVIL JUDGES	S, JUNIOR DIV	ISION
1	Smt.	Shinde S.J.		Kolhapur	Retained at Kolhapur Head Quarter
2	Shri	Lambe P.G.	Gondpipari	Chandrapur	Madha, District Solapur
3	Smt.	Jangamswami S.V.	Bhusawal	Jalgaon	Panhala, District Kolhapur

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Sr. No.		NAME		POSTING DISTRICT	PROPOSED POSTING
4	Shri	Satote A.S.	Shriwardhan	Raigad at Alibag	Phaltan District Satara
5	(*) Smt.	Mane V.R.	Panhala	Kolhapur	Kurundwad, District Kolhapur
6	Shri	Dhembare S.B.	Mudkhed	Nanded	Washim Head Quarter
7	Smt.	Jadhao S.R.	Anjangaon	Amravati	Katol, District Nagpur
8	Shri	Powar K.A.	Udgir	Latur	Chiplun, District Ratnagiri
9	Shri	Shaikh A.S.	Umarkhed	Yavatmal	Daund, District Pune
10	Shri	Pancholi H.P.	Islampur	Sangli	Wardha Head Quarter
11	Shri	Patil A.D.	Virar Railway	Thane	Mira Bhayander, District Thane
12	Shri	Dhondge P.K.		Thane	Amravati Head Quarter
13	Smt.	Shaikh S.Y.	,	Jalna	Ratnagiri Head Quarter
14	Smt.	Jadhav S.V.	Newasa	Ahmednagar	Judge Co-operative Court, Sangli
15	Shri	Bavkar Y.P.	Dodamarg	Sindhudurg at Oros	Retained at Dodamarg, Sindhudurg at Oros
16	Smt.	Parwatkar S.A.	Akole	Ahmednagar	Raigad at Alibag Head Quarter
17	Smt.	Kulkarni A.A.	Rahata	Ahmednagar	Ratnagiri Head Quarter
18	Smt.	Rahatekar R.R.		Dhule	Ahmednagar Head Quarter
19	Smt.	Chainani J.K.		Amravati	Nagpur Head Quarter
20	Smt.	Nemade R.A.	Dapoli	Ratnagiri	Retained at Dapoli, District Ratnagiri
21	Shri	Rane M.Y.	Shirpur	Dhule	Panvel, District Raigad at Alibag
22	Shri	Navale S.B.	Rajur	Ahmednagar	Solapur Head Quarter

Sr. No.		NAME		POSTING DISTRICT	PROPOSED POSTING
23	Shri	Reddy N.M.	Palam	Parbhani	Kallam, District Osmanabad
24	Shri	Luniya M.S.	Chakur	Latur	Ahmednagar Head Quarter
25	Smt.	Jamaiwar P.A.	Warora	Chandrapur	Akola Head Quarter
26	Shri	Gautam M.D.	Rahuri	Ahmednagar	Parbhani Head Quarter
27	Shri	Momin H.M.	Washi	Osmanabad	Gevrai, District Beed
28	Smt.	Auti G.G.		Latur	Pimpri-Chinchwad, District Pune
29	Shri	Suryawanshi R.B.	Partur	Jalna	Nandurbar Head Quarter
30	Smt.	Biradar G.M.	Gangakhed	Parbhani	Malshiras, District Solapur
31	Smt.	Lendave S.B.	Mhaswad	Satara	Indapur, District Pune
32	Smt.	Khan H.R.	Bhoom	Osmanabad	Shirpur, District Dhule
33	Smt.	Salunkhe S.S.	Indapur	Pune	Mhaswad, District Satara
34	Smt.	Kamble P.M.	Risod	Washim	Khamgaon, District Buldhana
35	Smt.	Bankar A.K.	Navapur	Nandurbar	Nagpur Head Quarter
36	Shri	Deshmukh N.J.	Kuhi	Nagpur	Arvi, District Wardha
37	Smt.	Dhabale C.M.		Satara	Pune Head Quarter
38	(*) Smt.	Bidkar P.S.	Panvel	Raigad at Alibag	Miraj, District Sangli
39	Smt.	Kulkarni V.R.	Vaijapur	Aurangabad	Co-operative Court, Mumbai
40	Shri	Kure M.K.		Akola	Barshitkali, District Akola
41	Shri	Deshpande Rahul K.	Parner	Ahmednagar	Telhara, District Akola

Sr. No.	NAME		POSTING DISTRICT	PROPOSED POSTING
42	Shri Surjuse S.A.	Shirala	Sangli	Deoni, District Latur
43	Smt. Koul Sheetal		Amravati	Mudkhed, District Nanded
44	Smt. Joshi A.C.	Kallam	Osmanabad	Mandangad, District Ratnagiri
45	Smt. Patel P.A.	Shrirampur	Ahmednagar	Ashti, District Wardha

Dated: 30 April 2025

(Sameer S. Adkar)
Registrar General
High Court, Bombay

## Notes:-

- 1) Await detailed Notification of the postings, which will follow.
- 2) The Hon'ble the Chief Justice and Hon'ble Administrative Judges have been pleased to direct that all the Officers under orders of Annual General Transfers should leave the charge of their present posting in consultation with the Principal District Judges of the respective stations, leave charge during vacation period in such a manner that after utilizing admissible joining period, they shall take charge at new station on the date of re-opening before office hours. This is necessary to ensure that on reopening of Courts after vacation, all the Judicial Officers are functional at new station.
- 3) Except above, all the representations are rejected / filed.
- 4) Courts reopen after vacation on 9th June, 2025.
- 5) The Judicial Officers under order of transfer are informed that, hereafter, representations preferred by them against the final Memo of AGT 2025, will not be entertained unless the Judicial Officers take charge of their new postings.
- 6) The Judicial Officers who are under order of transfer are directed (a) to finish by judgments all cases in which hearing has already been concluded and (b) should endeavour to dispose of all part-heard cases before handing over charge.
- 7) (\*) The transfers made on the request of the Judicial Officers, who were "Not Due" for transfer in AGT 2025 and whose representations are allowed, are not entitled to claim T.A. / D.A. and Transfer Allowance.

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